| | Operational creditors (Other than Workmen and Employees and Government Dues) in case of Shree Sainath Land & Developments India Pvt Ltd | | | | | | | | | | | | |
|------------|---|---------------------------|---------------------------|---------------------------|-----------------|---|----------------|------------------------|--------------------------|----------------------|-------------------------------------|-----------------------|------------------------------|
| Sr. No. | | Details of claim received | | Details of claim admitted | | | | | | Amount of | Amount of any | Amount of | Amount of |
| | | Date of receipt | Amount of claims received | Amount of claims admitted | Nature of Claim | Amount covered by security interest | Amount covered | Whether related party? | % of voting share in CoC | Contingent Claims | mutual dues, that may be set-off | Claim Not Admitted | Claims under Verification |
| | 1 Income Tax Department Assisstant | 19-02-2024 | 90,93,380 | 90,93,380 | Operational | - | No | No | 0.00% | - | - | - | - |
| | Commissioner of Income Tax - | | | | Creditors | | | | | | | | |
| | 13(3)(2) Mumbai | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | 90,93,380 | 90,93,380 | | | | | 0.00% | - | - | - | - |